

14

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 16/241-242/CLB/MB/2016

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017**

Name of the Company: Sangeeta Maheshwari
V/s.
Premsagar Agricultural Pvt. Ltd. & Ors.

Section of the Companies Act: Sections 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rashesh Sanjanwala	Sr. Advocate	Respondents	}
2.	Sandeep Singhi	Advocate	"	
3.	Pranjal Buch for Singhi & Co.	"	"	
4.	KAMAL AGRAWAL	FCA- AB	Petitioner	Kamal Agr

ORDER

Learned FCA Mr. Kamal Agrawal present for Petitioner. Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Pranjal Buch present for Respondents.

Heard arguments of Learned FCA for petitioner. compilation of judgments filed.

For arguments of Learned Counsel for Respondent, list the matter on 31.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 5th day of July, 2017.